IN THE MATTER OF:

Extension of the period of applicability of the levelized generic tariff for RE issued vide order dated 19.03.2019 in Petition No. 01/SM/2019

ORDER


2. The Commission has, in exercise of powers under Clause (2) of Regulation 1 of RE Tariff Regulations, 2017, extended applicability of RE Tariff Regulations, 2017 for a further period of 3 months i.e. from 1.4.2020 upto 30.06.2020.

3. Accordingly, the levelised generic tariff issued vide Commission’s Order dated 19.03.2019 in Petition No. 1/SM/2019 shall also continue to remain in force till 30.06.2020.

4. The Petition is disposed of in terms of above.

Sd/-
I.S. Jha
MEMBER

Sd/-
P.K Pujari
CHAIRPERSON